- (b) if so, what were the precise proposals discussed during the talks; and
  - (c) the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): (a) As the House is aware, Sheikh Abdullah has made several statements to the effect that he regards himself committed to the act of accession of the State of Jammu and Kashmir to India. After consulting the State Government, Government agreed that Shri G. Parthasarathy might meet Sheikh Abdullah's nominee Shri Afzal Beg to have an exchange of ideas.

- (b) Discussions have so far been of an exploratory nature and no specific proposals have emerged.
  - (c) The discussions axe still going Dn.

## MEMORANDUM FROM THE EMPLOYEES OF ANDREW AND YULE COMPANY

\*90. SHRI BHUPESH GUPTA: Will he Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND 'ECHNOLOGY be pleased to state:

- (a) whether Government have reeived any memorandum from the mployees of M/s Andrew and Yule 'ompany inviting the attention of overnment to the fact that there was move (i) to reconstitute the Board :' Directors and (ii) also at the same me to sell the shares of the non-resi-ent shareholders to Government; id
- (b) if so, whether Government ive taken any steps in the matter?

THE MINISTER OF INDUSTRIAL SVELOPMENT AND SCIENCE tfD TECHNOLOGY (SHRI C. SUBVMANIAM): (a) Yes, Sir.

- (b) The matter is under examina-n of Government
- 171. [Transferred to the 28th Feb-iry, 1973],

# to Questions SEXISTING ADMINISTRATIVE STRUCTURE

172. DR. Z. A. AHMAD:
SHRI CHANDRA SHEKHAR:
SHRI J. S. TILAK:
SHRI GURUMUKH SINGH
MUSFIR: SHRI
KRISHAN KANT:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware of the growing'criticism of the exist ing administrative structure;
- (b) if so, whether Government propose to restructure the adminis trative system to suit the growing and changing socio-economi require ments of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIDHRA) (a) and (b) Government are aware of the need to improve the existing administrative system and are making continuous effects to review and restructure it to meet the changing socioeconomic requirements of the country.

## ADMINISTRATIVE CHANGES FOR ECONOMIC PROGRAMME

173. SHRIMATI PRATIBHA SINGH

SHRI SANDA NARAYANAPPA: SHRI N. G. GORAY: SHRI GANESH LAL MALI:

Will the PRIME MINISTER be pleased to

- (a) whether it is a fact that the Government have set up a seven-memer Minister's Committee to recommend the administrative changes both at the Central and in the States:
- (b) if so, what are the terms of reference of this Committee:
- (c) what is the difference between the Administrative Reforms Commission and this Committee and similar Committees set up in different States

53

and by what time their reports are likely to be available;

- (d) whether the seven-member committee will coordinate the work of these committees; and
- (e) if not, the reasons for the ap pointment of this seven-member Com mittee?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (e) A six-member Committee of Ministers has been set up to recommend such changes as are required to improve administrative performance in relation to the requirements of the Plan. The Committee will adopt such procedures and methods of Work as it considers advisable.

#### ANNUAL PLAN OF BIHAR

174. SHRIMATI **PRATIBHA** SINGH: Will the Minister of PLANNING pleased to state:

- (a) whether the annual plan of the State of Bihar for the year 1973-74 has been approved; and
- (b) if so, the outlay, the growth targets— (agricultural, industrial, and per-capita income, and targets in respect of various social services, health, family planning, eductation etc., contemplated thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) Yes, Sir. The outlay approved by the Planning Commission for the Annual Plan 1973-74— Bihar amounts to Rs. 133.04 crores. As regards the determinitation of physical targets in relation to the outlay approved, the Government of Bihar have been requested to furnish the same which, when received, will be placed on the Table of the House.

### ALLOCATION OF FIFTH PLAN IN WEST BENGAL

to Questions

175. SHRI SARDAR AMJAD ALI: SHRI K. P. SINGH DEO: DR. R. K. CHAKRABARTI:

Will the minister 'of PLANNING be pleased to state:

- (a) what is the total amount of Fifth Plan investment as envisaged in the approach paper submitted by the State Planning Board of West Bengal;
- (b) whether any final decision has been taken regarding allocation of Fifth Plan fund;
- (c) if not, by when the decision is !ikely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) In its Approach Paper, the State Planning Board of West Bengal has envisaged a total investment of Rs. 4600 crores during the Fifth Plan period.

(b) and (c) A final decision regarding the plan investments to be made in West Bengal will be available only when the details of the Fifth Five Year Plan have been finalised by the Planning Commission in consulation with the Central Ministries and the State Governments. It is anticipated that the required details will be available by the end of March, 1974.

#### MODIFICATION IN JOINT SECTOR STRATEGY

176 SHRI KALI MUKHERJEE: SHRIMATI SAVITA BEHEN: SHRI GANESH LAL MALI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased t<sub>0</sub> state:

(a) the precise manner in which the projected joint sector strategy for the Fifth Five Year Plan is a modification upon the joint sector visualised under the Industrial Policy Resolutions of 1948 and 1956;